

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI: DATE: THE 20th Nov., 1978.

NOTIFICATION
(INCOME-TAX)

No. 2532(F.NO.197/54/78-IT(AI): In exercise of the powers conferred by clause (v) of sub-section (23C) of section 10 of the Income-tax Act, 1961(43 of 1961), the Central Government hereby notifies 'Sri Rama Rama Sankeertana Sangham, Vijaywada' for the purpose of the said section for and from the assessment year 1977-78.

Sd/-

(M. SHASTRI)

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

Copy to:-

1. The General Secretary, Sree Rama Rama Sankeertana Sangham, Vijaywada-520003.
2. The Commissioner of Income-tax, Andhra Pradesh-II, Hyderabad with reference to his letter No.H.Q.No.II/X/78-79 dated 17.6.78.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(IAS)/(P&T)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Awan-e-Ghalib, Mata Sundri Lane, New Delhi(5 copies).
6. All Officers & Sections of I.T.Wing of C.B.I.T., New Delhi.
7. Comptroller & Auditor General of India, New Delhi(20 copies).
8. Bulletin Section of Dte. of Ins.(RS&F)? New Delhi(5 copies).
9. Director of Training, IRS(DT), Staff College, Nagpur(5 copies).
10. Shri M.B.Rao, Jt. Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

Sd/-

(M. SHASTRI)

AUTHORISED FOR ISSUE

UNDER SECRETARY TO THE GOVERNMENT OF INDIA


ASSISTANT DIRECTOR(RS&F).

NO.CC/IT(AI)/2490/809/RSF/78.

* SHARMA *